

Annexure 1

Action taken against the Brokers & Sub Brokers during the period 01-04-2001 to 31-03-2002

Sr. No.	Name	Exchange	Punishment	Period	From	To	Order Date
1	Mahipat Raichand Shah	ASE	Suspended	2 months	06-Aug-01	05-Oct-01	31-Jul-01
2	Nikhil Kumar Dhirajlal Shah	ASE	Suspended	2 months	30-Jul-01	29-Sep-01	20-Jul-01
3	Pravinchandra Nakarchand Stock Brokers Pvt. Ltd.	ASE	Suspended	2 months	06-Aug-01	05-Oct-01	01-Aug-01
4	Genuine Stock Brokers Pvt. Ltd.	ASE	Suspended	1 month	03-Sep-01	02-Oct-01	28-Aug-01
5	Sharadkumar Balchand Shah	PSE	Suspended	1 month	01-Oct-01	31-Oct-01	25-Sep-01
6	Rajesh Jhaveri Stock Brokers Pvt. Ltd.	ASE	Suspended	2 months	11-Nov-01	10-Jan-02	06-Nov-01
7	Ashok Chinubhai Shah	ASE	Suspended	4 months	07-Jan-02	06-May-02	31-Dec-01
8	Atul Kanodia	UPSE	Suspended #	3 months	31-Dec-01	30-Mar-02	26-Dec-01
9	Ragunandan Neotia	UPSE	Suspended	3 months	31-Dec-01	30-Mar-02	20-Dec-01
10	Jyotish Bhogilal Stock Brokers Pvt. Ltd.	ASE	Suspended	2 months	17-Dec-01	16-Feb-02	7-Dec-01
11	Subhash Karkhanis Share & Stock Brokers Pvt. Ltd.	BSE	Suspended	3 months	17-Dec-01	16-Mar-02	7-Dec-01
12	Chhanganlalbhabutmal Rathod	ASE	Suspended	2 months	11-Feb-02	10-Apr-02	28-Jan-02
13	Rakesh Kumar Mishra	UPSE	Suspended	4 months	04-Mar-02	03-Jul-02	19-Feb-02
14	Sandeep Mittal	UPSE	Suspended	2 months/*	04-Mar-02	03-May-02	19-Feb-02
15	Annals Share & Stock Pvt. Ltd.	ASE	Suspended	2 months	18-Feb-02	17-Apr-02	4-Feb-02
16	Platinum Stock Broking Services Ltd.	NSE	Reg. Cancelled				17-Aug-01
17	Platinum Stock Broking Services Ltd.	CSE	Reg. Cancelled				17-Aug-01
18	Dinesh Kumar Singhania	CSE	Reg. Cancelled				12-Oct-01
19	Leaprofin Securities Ltd.	NSE	Reg. Cancelled				29-Nov-01
20	Broad Line Capfin Services (P) Ltd.	NSE	Reg. Cancelled				29-Nov-01
21	Vikrant Capital Services Pvt. Ltd.	MgSE	Reg. Cancelled				7-Dec-01
22	Marisa Financial Services Pvt. Ltd.Ltd.	MPSE	Reg. Cancelled				1-Jan-02
23	V. .V. Bagul Associates	BSE**	Reg. Cancelled				23-Mar-01
24	Bharat & Co.	BgSE	Reg. Cancelled				28-Feb-02
25	Atul K Dalal	ASE	Reg. Cancelled				28-Feb-02
26	Bluechip Shares Br. Ser. Pvt. Ltd.	ASE	Reg. Cancelled				28-Feb-02
27	Nagindas C. Shah	ASE	Reg. Cancelled				28-Feb-02
28	C .V. Joseph	Cochin SE	Reg. Cancelled				5-Mar-02
29	Manoj Mathew	Cochin SE	Reg. Cancelled				5-Mar-02
30	Suresh Chandra Mallia	Cochin SE	Reg. Cancelled				5-Mar-02
31	George Pappally	Cochin SE	Reg. Cancelled				5-Mar-02
32	P. N. Unnikrishnan	Cochin SE	Reg. Cancelled				5-Mar-02
33	Suresh Shenoy	Cochin SE	Reg. Cancelled				5-Mar-02

Securities Appellate Tribunal vide order dated January 24, 2002 has set aside SEBI's order of 3 months suspension

* Suspended for 2 months or till payment of SEBI fees, whichever is later.

** Sub Broker

Source : SEBI

Annexure 2

Action Taken by SEBI Pursuant to Investigations

A)	Suspension
	<i>Stock Brokers</i>
1.	MJ Patel, Member BSE – Suspended for 2 months
2.	GCCL Securities Ltd., Member ASE - Suspended for 3 months from 25.02.02
3.	Kalpesh Chawla, Member ASE - Suspended for 3 months from 15.03.02
4.	Alpic Securities Ltd., M Member NSE - Suspended for 1 month from 11.02.02
	<i>Registrars to An Issue (RTI) and Share Transfer Agents (STA)</i>
5.	Ikon Visions Pvt. Ltd., RTI - Suspended for 1 month from 18.01.02
6.	R&D Consultants Pvt. Ltd., RTI/ STA - Suspended for 3 months from 15.03.02
7.	PCS Industries Ltd., RTI/ STA - Suspended for 3months from 24.12.01
8.	Ankit Consultancy Pvt. Ltd., RTI - Suspended for 6 months from 01.04.02
B)	Warning issued
	<i>Stock Brokers</i>
1)	M/s GNH Global Securities Ltd.
2)	A.A.Parekh & Sons
3)	V.H. Securities Ltd.
4)	Indus Portfolio Pvt. Ltd.
5)	Bonafide Stock & Capital Pvt. Ltd.
6)	Ramesh Navnital Shah
7)	Mohanlal Dahyabhai & Sons
8)	V.G. Gajjar Stock Brokers Pvt. Ltd.
9)	Rameshchandra Dahyabhai Chokshi
10)	Ramanlal Gulabchand & Sons
11)	Ramesh Kumar Karwa
12)	Ramakant Inani (now merged with Inani Securities Ltd.)
13)	Betala Stock Broking Ltd.
14)	Anush Shares and Securities (P) Ltd.
15)	Sabari Stocks
16)	M/s J.R. Motishaw
17)	CIL Securities Ltd.
18)	Param Finance & Securities Ltd.
19)	Arcadia Shares and Stock Brokers Pvt. Ltd.
20)	Mukesh Babu Securities Ltd.
21)	VFC Securities Ltd.
22)	Joindre Capital Services Ltd.
23)	JCL Securites Pvt. Ltd.
24)	LKP Shares & Securities Ltd.
25)	Shreepati Holding & Finance Pvt. Ltd.
26)	Anagram Securities Ltd.

	Bankers to an Issue	
27)	Vysya Bank Ltd.	
28)	Tamilnad Mercantile Bank	
29)	Bank Of India	
30)	United Western Bank	
31)	Dena Bank	
32)	Oriental bank of Commerce	
	Merchant Bankers	
33)	PNB Capital Services Ltd.	
	Sub Brokers	
34)	Shivam Investments	
35)	Salasar Securities	
36)	Shreyas Securities	
C)	Refund of Issue Proceeds	
	NIL	
D)	Cancellation	
	Indoshare & Fintrade Ltd., Member BSE	
E)	Directions issued under section 11 B	
a.	Intermediary	
Sr. No.	Name of the case Directions issued to	Directions passed
1	Ketan Parekh Group 1. V N Parekh Securities Ltd. (Broker) 2. KNP Securities Ltd (Broker) 3. Triumph International Finance India Ltd. (MB & Broker) 4. Triumph Securities Ltd. (Broker) 5. Classic Share and Stock Broking Services Ltd. (Broker) 6. NH Securities Ltd. (Broker)	Debarring the entities from undertaking fresh business as Merchant Banker / Stock broker till further orders passed by SEBI from the date of the order till further orders passed by SEBI.
2	First Global and others 7. First Global Stock Broking Pvt Ltd 8. First Global Finance Pvt Ltd 9. Vrudhi Confinvest India Pvt Ltd.	Debarring the entities from undertaking fresh business as Merchant Banker / Stock broker till further orders passed by SEBI from the date of the order till further orders passed by SEBI.
3	Credit Suisse First Boston (I) Securities Pvt Ltd 10. Credit Suisse First Boston (I) Securities Pvt Ltd	Debarring the entities from undertaking fresh business as Merchant Banker / Stock broker till further orders passed by SEBI from the date of the order till further orders passed by SEBI.
4	Nirmal Bang group 11. Bama Securities Ltd 12. Nirmal Bang Securities Pvt Ltd 13. Bang Equity Broking 14. Bang Securities Pvt Ltd 15. Nadi Finance & Investment Pvt Ltd	Debarring the entities from undertaking fresh business as Stock broker from the date of the order till further orders passed by SEBI.

5	Anand Rathi group 16. Anand Rathi Securities Pvt Ltd 17. Navratan Capital & Securities Pvt. Ltd. 18. Rathi Global Finance Ltd. 19. Rathi Capital & Securities Pvt. Ltd.	Debarring the entities from undertaking fresh business as Stock broker / sub broker from the date of the order till further orders passed by SEBI.
b.	Non-Intermediary	
1.	Karwa Salt Refinery & Ind Ltd. 1. Sh H D Karwa, erstwhile MD	Warning issued to Sh H D Karwa
2.	Ketan Parekh Group 2. Ketan Parekh 3. Kartik Parekh	Debarring the entities from undertaking fresh business as Merchant Banker / Stock broker from the date of the order till further orders passed by SEBI
3.	First Global and others 4. Mr. Shankar Sharma 5. Ms. Devina Mehra	Debarring the entities from undertaking fresh business as Merchant Banker / Stock broker from the date of the order till further orders passed by SEBI
4.	Palombe Securities Pvt Ltd 6. Palombe Securities Pvt Ltd	Debarring from dealing in securities from the date of the order till further orders passed by SEBI.
5.	Nirmal Bang group 7. Mr. Nirmal Bang 8. Mr. Kishore Bang 9. Mr. Dilip Bang	Debarring the entities from undertaking fresh business as Stock broker from the date of the order till further orders passed by SEBI.
6.	BPL Ltd 10. BPL Ltd.- company and its Directors/Officials- Shri Rajiv Chandrashekhar, Sh Ajit Nambiar, Sh R Murali, Sh T P G Nambiar & Sh T C Chauhan	1. Not to access capital market for a period of four years from the date of the order. 2. Proceedings u/s 24 of SEBI Act.
7.	Videocon International Ltd 11. Videocon International Ltd- company and its directors/officials Sh V N Dhoot, Sh S K Shelgikar and Sh S M Hegde	1. Not to access capital market for a period of three years from the date of the order. 2. Proceedings u/s 24 of SEBI Act.
8.	Sterlite Industries Ltd 12. Sterlite Industries Ltd – the company and directors / officials–Sh Anil Aggarwal, Sh Tarun Jain and Sh Shrikant.	1. Not to access capital market for a period of two years from the date of the order. 2. Proceedings u/s 24 of SEBI Act.
9.	Harshad Mehta 13. Harshad Mehta	1. Not to access capital market for life time from the date of the order. 2. Proceedings u/s 24 of SEBI Act.
10.	In the case of ABS Industries / Bayer Industries 14. Shri Rakesh Agarwal	To deposit Rs.34 lakh (in equal portion of Rs.17 lakh each) with the Investor Protection Fund of BSE & ASE within 30 days of the date of the order. Adjudication proceedings and Prosecution also ordered

11.	DSQ Software Ltd. 15. DSQ Software Ltd and Sh Dinesh Dalmia	<ol style="list-style-type: none"> 1. DSQ has been directed to cancel the acquisition of Fortuna Technologies being done on swap basis after following the procedure laid down under the Companies Act. (a copy of the order has been sent to Dept. of Company Affairs to ensure compliance by the company) 2. DSQ is prohibited from accessing capital market for a period of one year or completion of investigation and action thereupon whichever is later. 3. Mr Dinesh Dalmia, Managing Director, DSQ is debarred from dealing in securities for a period of one year or completion of investigation and action thereupon whichever is later.
12.	Bombay Dyeing & Manufacturing Co. Ltd. 16. Shri Arun Kumar Bajoria along with persons acting in concert (i.e srl no 18 to 24) 17. Mega Resources Ltd., 18. Mega Stock Ltd., 19. The Hooghly Mills Ltd., 20. Pooja Bajoria, 21. Mohini Devi Bajoria, 22. Lata Devi Bajoria 23. Meenakshi Jatia	Directions passed under Regn 44(a) and 45(6) of SEBI Takeover Regns. Read with Section 11B of SEBI Act, 1992 debarring from accessing the capital market and from dealing directly or indirectly in securities for a period of one year w.e.f. date of passing the order.
13.	Karwa Salts Refineries & Industries Ltd., Hyderabad 24. Anil Hurkat 25. Euro Asia Finance Company Pvt. Ltd., Jaipur	Warning
14.	V. R. Mathur Mass Communications Ltd., Hyderabad 26. Shri Pawan Kumar B. Agarwal 27. Shri Basudev D. Agarwal	Warning
15.	V. R. Mathur Mass Communications Ltd., Hyderabad 28. Shri Vimal Raj Mathur (Promoter) 29. V. R. Mathur Mass Communications Ltd. (Company)	Debarred the promoter and the company from dealing in securities and also from accessing capital market in any manner for a period of 5 years w.e.f. 19.2.2002.
16.	Adeshwar Cotton Ltd. 30. Shri Shailesh Thakkar 31. Shri R. K. Patel 32. Ms Kanan Dalal 33. M/s Kanan Dalal Securities Ltd.	Debarred from dealing in securities for a period of 1 year w.e.f. 1.3.2002

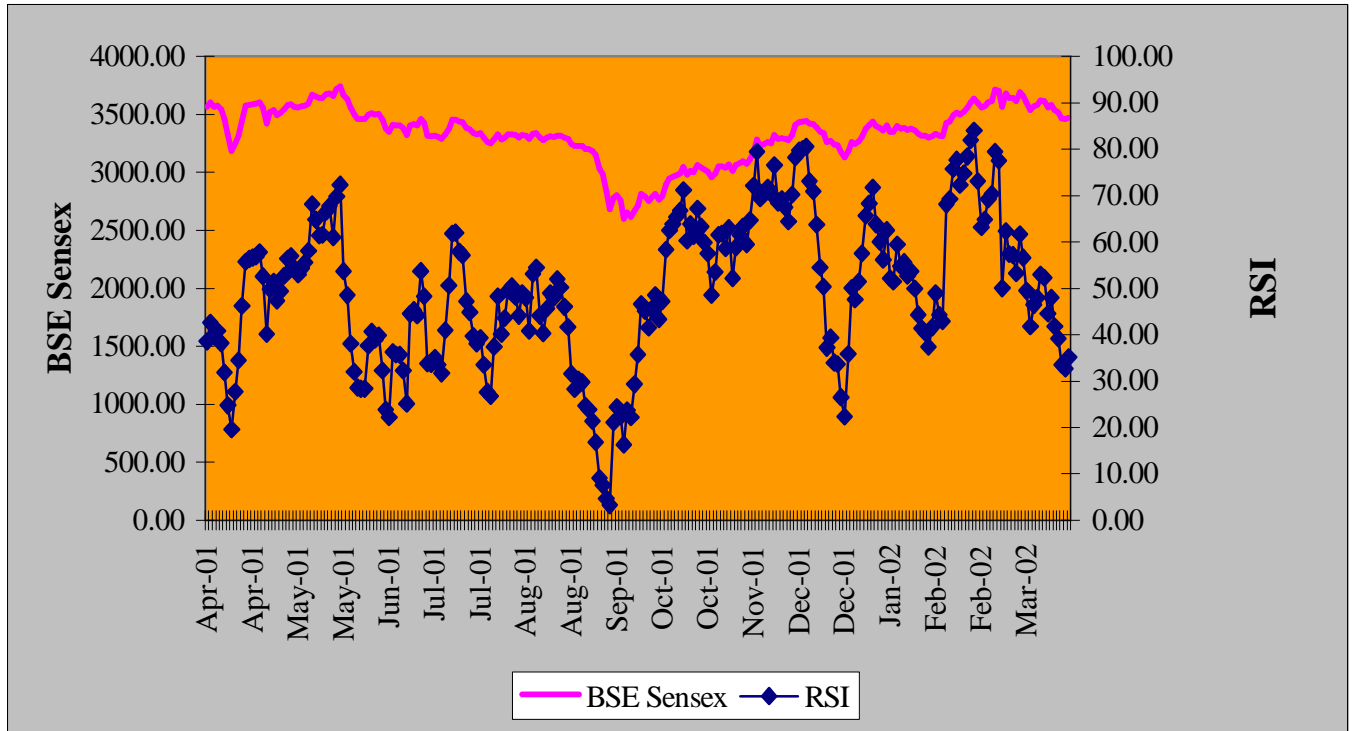
17.	Cox & Kings (India) Ltd. (formerly Cox & Kings Travel & Finance Ltd.) 34. Madhuvan Trades & Fin. Pvt. Ltd. 35. Magnificent Apt. Pvt. Ltd. (now Richhold Apartments Pvt. Ltd.) 36. Richhold Properties Pvt. Ltd. 37. Mayank Properties & Finance Pvt. Ltd. (now Richhold Enclave & Finance Ltd.) 38. Shri Shankarlal Saraf 39. Zircon Properties Pvt. Ltd. (now Richhold Trading (P) Ltd.) 40. Global Trust Finance Corporation Ltd. 41. Progressive Tea Management Pvt. Ltd.	Debarred from dealing in securities for a period of 1 year w.e.f. 1.3.2002
18.	Vakrangee Software Ltd. 42. Deven Mehta	Prohibited from dealing in any securities which are listed or proposed to be listed in any of the stock exchanges in India for a period of two years w.e.f. 1.3.2002
19.	Vakrangee Software Ltd. 43. Sanjay Kothari	Prohibited from dealing in any securities which are listed or proposed to be listed in any of the stock exchanges in India for a period of six months w.e.f. 1.3.2002
20.	Vakrangee Software Ltd. 44. Asgar Mun	Prohibited from dealing in any securities which are listed or proposed to be listed in any of the stock exchanges in India for a period of six months w.e.f. 1.3.2002
21.	Vakrangee Software Ltd. 45. Kirit Sheth	Prohibited from dealing in any securities which are listed or proposed to be listed in any of the stock exchanges in India for a period of One year w.e.f. 1.3.2002
22.	BPL, Videocon and Sterlite 46. Anil Doshi 47. Dinesh Doshi 48. Dilip N Shah	Prohibited from dealing in securities for a period of five years w.e.f. 25.2.2002
23.	BPL, Videocon and Sterlite 49. Damayanti Finvest Pvt. Ltd. 50. CDP Fincap & Leasing Pvt. Ltd. 51. KRN Finvest and Leasing Pvt. Ltd. 52. Rijuta Finvest Pvt. Ltd. 53. Ikshu Finvest Pvt. Ltd. 54. Money Television Industries Ltd.	Prohibited from dealing in securities and accessing the capital market for a period of five years w.e.f. 25.2.2002
24.	BPL, Videocon and Sterlite 55. Shri Vinod Shah	Warning to be careful in future and act diligently
25.	BPL, Videocon and Sterlite 56. Shri Atul Parekh 57. Shri Pankaj Shah	Prohibited from dealing in securities for a period of 2 years w.e.f. 1.3.2002
26.	Morepan Laboratories Ltd. 58. Shri Ketan Shah of K N Traders 59. Shri Alpesh Jain	Prohibited from dealing in securities for a period of 3 months w.e.f. 1.3.2002

27.	Morepan Laboratories Ltd. 60. Jem Fiscal Ltd.	Prohibited from dealing in securities for a period of 1 year w.e.f. 1.3.2002
28.	Morepan Laboratories Ltd. 61. Prajay Investments	Warning to be careful in future and act diligently
29.	Baroda Agro Industries 62. Anil Gandhi	Warning
30.	Maa Leafin & Capital Ltd. 63. Paresh Parekh 64. Yogesh Parekh 65. 68.Sanjay Valia 66. Trupti Parekh	Prohibited from dealing in securities market for a period of two years w.e.f. 19.2.2002
31.	Incap Financial Services Ltd. 67. Incap Financial Services	Prohibited from accessing capital market and directing them not to deal in securities market in any capacity for a period of 3 years w.e.f. 19.2.2002
32.	Incap Financial Services Ltd. 68. Kirti S. Kotaria 69. Kantibhai Patel 70. Roopram Sharma	Prohibited from accessing capital market and directing them not to deal in securities market in any capacity for a period of 3 years w.e.f. 19.2.2002
33.	Incap Financial Services Ltd. 71. Nimesh Patel	Prohibited from accessing capital market and directing them not to deal in securities market in any capacity for a period of one year w.e.f. 19.2.2002
34.	Maha Chemicals Ltd. 72. Nipar Financial Services Pvt. Ltd.	Prohibited from associating themselves in any capacity including as intermediary in the capital market and directing them not to deal in securities market for a period of 3 years w.e.f.19.2.2002
35.	Amtek (I) Ltd. 73. Virtue Financial Services Ltd. 74. Shri S. R. Batra	Debarred from dealing in securities market for one year w.e.f. 19.2.2002
36.	Hindustan Finstock Ltd. 75. Shri R. K. Patel	Debarred for one year w.e.f. 1.3.2002
37.	Jyoti Resins & Adhesives Ltd., Natural Expo Agro Industries Ltd., Hindustan Finstock Ltd. 76. D. K. Dalal	Prohibited from dealing in securities which are listed / proposed to be listed for a period of 5 years w.e.f. 25.2.2002 and initiation of prosecution proceedings
38.	Jyoti Resins & Adhesives Ltd., Napa Papers Ltd., Magan Industries Ltd., Adeshwar Cotton Industries Ltd. 77. M/s. S. J. Thacker (presently known as Lalkar Securities Pvt. Ltd.)	Directing the exchange for releasing the amount impounded subject to verification of the claim
39.	Magan Industries Ltd. 78. Sanam Consultants	Directing the exchange for releasing the amount impounded subject to verification of the claim.

40.	GCCL Infrastructure and Projects Ltd. 79. BSE	Release of amount retained by BSE in respect to auction/close-out proceeds in the scrip of GCCL Infrastructure and Projects Ltd. for settlement nos. B06/96-97 and B07/96-97
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Annexure 3

Relative Strength Index (RSI) for BSE Sensex



Annexure 4:

Relative Strength Index (RSI) for S&P CNX Nifty

